

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Withdrawal of schedule of the written examination in respect of recruitment of District Judges (Direct Quota) in pursuance to Advertisement Notification No. 05 of 2024/RG dated 08.08.2024.

NOTIFICATION

No: 3406 of 2025/RG/GS

Dated: || .11.2025

It is notified for the information of all concerned that the schedule of the written examination for the recruitment to 16 posts of District Judges (Entry Level), notified vide Notification No. 3404 of 2025/RG/GS dated 29.10.2025, is withdrawn, in view of the Order dated 09.10.2025, passed by Hon'ble Supreme Court in Civil Appeal No. 3947 of 2020 titled Rejanish K.V. Vs K Deepa and Ors, and pending amendment of the relevant recruitment rules as directed therein.

Any further development in this regard shall be notified in due course.

By Order.


(M. K. Sharma)

Registrar General (Officiating)

Dated: || .11.2025

No:- 69338-08 /RG/GS
Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court Wing Jammu/Srinagar;
..... for information.
8. All Principal District and Sessions Judge, UTs of J&K and Ladakh for information and with the request to get the copy of this notification displayed on the notice board of his/her office.
9. Registrar Recruitment, High Court of J&K and Ladakh for information and necessary action.
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information.
11. Director Information, Jammu/Srinagar with the request to publish the above notification in the two daily leading news papers, having wide circulation in the UTs of J&K and Ladakh.
12. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping record of the same.
14. Order File.


Registrar General (Officiating)

*Consent & upload
11/11/25*